

of tribal districts of Chhota Udaipur constituency in Gujarat.

(i) Integrated Wastelands Development Project Scheme (IWDP)

(ii) Grant-in-Aid to Voluntary Agencies (Grant-in-Aid)

(c) to (e) Information is given in the statement attached.

**Statement**

No.	Scheme	District	Date by which this scheme likely to be implemented	Total area of land under the scheme (ha.)	Out of which will be taken in tribal & backward areas (ha.)	No. of tribal families to be benefited by the scheme
1.	IWDP	Panchmahals	1993-94 to 97-98	3370	2631	2400
2.	IWDP	Banaskantha	1993-94 to 96-97	5000	1600	1330
3.	IWDP	Dang-I	1994-95 to 98-99	4095	4095	13500
4.	IWDP	Dang-II	1993-94 to 97-98	4096	4096	14880
5.	Grant-in-aid Scheme	Valsad	1995-96 to 97-98	61	61	200

IWDP - Integrated Wastelands Development Project Scheme.

[English]

**NTPC/APSEB**

2693. SHRIMATI LAKSHMI PANABAKA : Will the PRIME MINISTER be pleased to state :

(a) whether any agreement has been signed between the NTPC and APSEB for setting up of a power project at Visakhapatnam;

(b) if so, whether techno-economic clearance has been obtained from the CEA;

(c) if so, the total cost and capacity of the project; and

(d) the time by which it is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) Yes, Sir. The National Thermal Power Corporation (NTPC) has signed a Power Purchase Agreement with the Andhra Pradesh State Electricity Board (APSEB) for the setting up of Simhadri Thermal Power Project of 1000 MW capacity in Visakhapatnam district of Andhra Pradesh.

(b) and (c) The Central Electricity Authority (CEA) has accorded techno-economic clearance to the project in August, 1996. The estimated cost of the project is Rs. 3650.79 crores at first quarter, 1997 price level. The project comprises two units of 500 MW each.

(d) The first unit is envisaged to be commissioned within 56 months after Government approval and the second unit 9 months thereafter.

**Increase of Water Supply**

2694. SHRI MADHUKAR SARPOTDAR : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government have principally agreed to increase water supply from 40 to 55 liters per capita per day and allow 30 per cent private houses connection in Maharashtra;

(b) if so, whether any final decision has been taken; and

(c) the time by which the decision is expected to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) to (c) The Empowered Committee of Rajiv Gandhi National Drinking Water Mission has recommended that in States where coverage achieved is at 40 lpcd, service level of 55-70 lpcd can be adopted by designing the schemes ab initio for higher supply. However, the States including Maharashtra have been advised to ensure that sustainability of sources and system have to be taken into consideration before altering the designs.

**Paraffin Wax**

2695. SHRI RAMASHRAYA PRASAD SINGH : Will the PRIME MINISTER be pleased to state :

(a) the criteria followed for awarding the dealership of Paraffin Wax; and